

JUSTICE VIKRAMAJIT SEN & MRS. MALTI SEN

Format of Disclosure of Assets as on 21st November 2013
(in terms of the Resolution adopted in the Full Court Meeting on May 7, 1997)

| Items | Description | Particulars | | | | | | Remarks | | |
|----------------------------|-------------------------|-------------|--|----------------|---------------|--|--|--|-----|---------------|
| | | (A) Self | | | (B) Spouse | | | | | |
| | | | | Purchase Value | | | Purchase Value | | | |
| Landed Property | • Flats | 1. | ½ Share in residential plot in DLF Qutab Enclave, Gurgaon, Haryana | Rs.1,30,014/- | 1. | ½ Share in residential plot in DLF Qutab Enclave, Gurgaon, Haryana | Rs.1,30,014/- [Total value : Rs.2,60,028] | Purchased in 1989 | | |
| | | 2. | Share in residential plot of land in Bhopal | Rs.60,000/- | 2. | Share in residential plot of land in Bhopal | Rs.60,000/- | Paying instalments | | |
| | | 3. | ¼ Share in commercial flat in DLF Towers Okhla, New Delhi | Rs.34,35,625/- | 3. | ¼ Share in commercial flat in DLF Towers Okhla, New Delhi | Rs.34,35,625/- [Total value : Rs.68,71,250] | Completed payment in Oct. 2013 | | |
| | | 4. | ½ Share in residential property in New Delhi | | 4. | ½ Share in residential property in New Delhi | Rs.2,40,00,000 | Purchased in May 2011 | | |
| | • Building | | | | | | | | | |
| | • Other landed property | | | | | | | | | |
| Securities and Investments | • Shares | | Name of the financial institution | No. of shares | | Name of the financial institution | No. of shares | All the shares are in the joint names of Justice Vikramajit Sen and Mrs. Malti Sen | | |
| | | 1. | ICICI Bank | 500 | Prior to 1999 | 1. | ICICI Bank | | 385 | Prior to 1999 |
| | | 2. | Morgan Stanley | 300 | Prior to 1999 | 2. | Aban Offshore Ltd. | | 200 | Prior to 1999 |
| | | 3. | MRPL | 100 | Prior to 1999 | 3. | Baroda Rayon | | 20 | Prior to 1999 |
| | | 4. | ONGC | 70 | Prior to 1999 | 4. | BF Utilities | | 100 | Prior to 1999 |
| | | 5. | Videocon | 03 | Prior to 1999 | 5. | IFCI | | 200 | Prior to 1999 |

| | | | | | | | | |
|--|----------------|------------|----------------------------------|-------------|--------------------------------|----------------------------------|--------------|---------------------------------|
| | | Industries | | | 6. Mahindra Forging | 500 | | |
| | | | | | 7. MRPL | 100 | | |
| | | | | | 8. ONGC | 70 | | |
| | | | | | 9. Opto Circuits | 1500 | | |
| | | | | | 10. Pfizer | 35 | | |
| | | | | | 11. Radico Khaitan | 310 | | |
| | | | | | 12. Ranbaxy Labs | 400 | | |
| | | | | | 13. Reliance Communications | 36 | | |
| | | | | | 14. Reliance Industries | 36 | | |
| | | | | | 15. Reliance Natural Resources | 36 | | |
| | | | | | 16. Reliance Petroleum | 116 | | |
| | | | | | 17. Rolta | 320 | | |
| | | | | | 18. SAIL | 200 | | |
| | | | | | 19. SBI | 100 | | |
| | | | | | 20. Tata Consultancy Services | 300 | | |
| | | | | | 21. ZF Steering | 400 | | |
| | | | | | 22. Reliance Power | 27 | | |
| | • Mutual Funds | 1. | Prudential ICICI Dynamic Fund | Rs.3,00,000 | 1. | Birla Long Term Advantage Fund | Rs.2,00,000 | Purchased between 1999 and 2007 |
| | | 2. | Fidelity Special Situations Fund | Rs.2,00,000 | 2. | Prudential ICICI Pension Plan | Rs.2,00,000 | |
| | | 3. | IDFC Asset Relocation Fund | Rs.5,00,000 | 3. | Milestone Domestic Scheme | Rs.15,00,000 | |
| | | | | | 4. | Fidelity Special Situations Fund | Rs.2,00,000 | |

| | | | | | | | |
|---|-------------------------|---|----------------------------|----|--|---------------|--|
| | | | | 5. | Reliance Equity Opportunities Fund | Rs.64,612.74 | |
| • Fixed Deposits, Bonds and Savings A/c | 1. | Public Provident Fund Account | Rs.25,50,390 | 1. | Public Provident Fund Account | Rs.20,40,710 | Started in 1997 |
| | 2. | G.P.F. | Rs.30,57,153 | 2. | LIC Pension Policy | Rs.25,066 | Matured [Yearly income] |
| | 3. | LIC Pension Policy | Rs. 29,160 [Yearly income] | 3. | Saving Bank Accounts | Rs.5,35,076 | |
| | 4. | Saving Bank Accounts | Rs.11,72,316 | | | | [As or 01.11.2013] |
| Other Assets/Movables | • Jewellery | 3 gold sets, 2 Pulki & Kundan ear-rings – 4 kadas, 6 bangles, Mangalsutra, sundry pearl sets, 3 diamond ear-rings | | | | | All old jewellery and have no evaluation |
| | • Silver Utencils | 8 Plates, 15 Katoris, 10 Glasses, Rice Platter, 2 Serving Bowls, 1 tea set, 1 coffee set | | | | | Old silver and have no evaluation |
| | • Vehicles | | | | One I-20 Car purchased in 2012 from daughter | Rs.4,00,000/- | |
| Inherited in Liabilities | • Loans | | NIL | | | | |
| | • Mortgages | | NIL | | | | |
| | • Overdrafts | | NIL | | | | |
| | • Any other liabilities | | NIL | | | | |

Place : New Delhi
Date : 21st November 2013